

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 450
TO BE ANSWERED ON 21.07.2023

MINI ANGANWADI CENTRES

†450. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI C.N. ANNADURAI:
SHRI SELVAM G.:
SHRIMATI MANJULATA MANDAL:
SHRI DHANUSH M. KUMAR:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of WOMEN AND CHILD be pleased to state:

- (a) the guidelines for setting up of Mini Anganwadi Centres (MACs), indicating the number of MACs presently functional and the facilities provided therein, State/UT-wise;
- (b) whether the Government has fixed any population norms for setting up MACs and enhanced amount of honorarium of Anganwadi workers therein and if so, the details thereof;
- (c) whether proposals have been received from States for setting up more MACs, if so, the details thereof and action taken thereon;
- (d) the steps taken to upgrade MACs into full-fledged Anganwadi Centres in time-bound manner;
- (e) whether the Government proposes to allocate additional funds, increase cost estimate for construction of permanent buildings and provide basic infrastructure for upgradation of such MACs, if so, the details thereof; and
- (f) whether the Government has taken cognizance of the irregularities in the functioning of these centres and conducted any inspection to check their functioning and utilization of funds, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The setting up of Mini-Anganwadi Centres is based on the population norms, as given below:

	Population/ No. of Mini-AWC	
Rural/Urban Projects	150-400	1
Tribal/Riverine/Desert, Hilly and other difficult areas/Projects	150-300	1

Currently, there are 1,16,288 operational Mini Anganwadi Centres running in the country. State-wise statement containing number of mini Anganwadi Centres is at **Annexure**.

A package of following six services is provided through the Anganwadi Centres:

- i. Supplementary Nutrition (SNP)
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up, and
- vi. Referral Services

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

AWWs/AWHs being honorary workers are paid a monthly honorarium as decided by the Government from time to time. Lastly, on 01.10.2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from ₹3,000/- to ₹ 4,500/- per month; AWWs at mini- AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹1,500/- to ₹2,250/- per month. Performance linked incentive of ₹250/- per month is paid to AWHs and @ ₹500/- per month to AWWs. In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources.

(c) In the recent past, no demand for mini Anganwadi Centre has been received.

(d) to (f) Keeping in view the importance of nutrition and Early Childhood Care and Education (ECCE) services delivery, this Ministry has taken a policy decision to upgrade all Mini-Anganwadi Centres into regular Anganwadi Centres with the availability of an Anganwadi Helper. Therefore, all States/UTs (having mini-Anganwadi Centres) have been requested to send their proposals to the Ministry for upgradation of these mini Anganwadi Centres to main/regular Anganwadi Centre. As on date, a total of 5453 mini AWCs (2836 in Odisha, 1615 in Gujarat and 1002 in Karnataka) have already been approved for upgradation to main-AWCs.

For development/upgradation of infrastructure at Anganwadi Centres and for effective monitoring of AWCs, following measures have been taken:

(i) For construction of AWC buildings across the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in convergence with Anganwadi Services (now known Saksham Anganwadi and POSHAN 2.0 Scheme), construction cost has been revised from Rs.7 lakh to Rs.12 lakh per unit under the revised Scheme – Poshan 2.0,.

(ii) Under Swachhta Action Plan, Rs.10,000/- per AWC has been provided for drinking water facilities in and Rs.12,000/- per AWC for toilet facilities, which has now been revised to Rs.17,000/- per AWC and Rs.36,000/- per AWC respectively.

(iii) Grants are sanctioned for purchase of water filter, furniture, equipment, etc.

(iv) Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery.

(v) Streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts.

(vi) 'Poshan Tracker', a robust ICT enabled platform, has been launched in March 2021 to ensure real-time monitoring of provisioning of supplementary nutrition by use of data analytics for prompt supervision and management of services. The system shall enable real time monitoring and tracking of all AWCs, AWWs and beneficiaries on defined indicators.

Further, time to time States/UTs are advised to utilise funds allocated under various components of Anganwadi Services as per the cost norms for better implementation of the scheme

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The State/UT-wise number of sanctioned mini Anganwadi Centres (as per the information received from States/UTs in APIP Meeting for Saksham Anganwadi and POSHAN 2.0 for the Financial Year 2022-23) is tabulated as below:

S. No.	State/UT	No of sanctioned Mini AWCs	No of operational mini AWCs
1	Andhra Pradesh	6837	6837
2	Arunachal Pradesh	0	0
3	Assam	5425	5290
4	Bihar	7115	7006
5	Chhattisgarh	5814	5650
6	Goa	0	0
7	Gujarat	1800	1800
8	Haryana	512	512
9	Himachal Pradesh	539	539
10	Jharkhand	2551	2551
11	Karnataka	3331	3331
12	Kerala	129	129
13	Madhya Pradesh	12670	12670
14	Maharashtra	13011	12971
15	Manipur	1552	1552
16	Meghalaya	1266	1266
17	Mizoram	0	0
18	Nagaland	0	0
19	Odisha	10416	10416
20	Punjab	1240	1233
21	Rajasthan	6204	6095
22	Sikkim	0	0
23	Tamil Nadu	4940	4940
24	Telangana	3989	3989
25	Tripura	0	0
26	Uttar Pradesh	22290	22290
27	Uttarakhand	5120	5120
28	West Bengal	0	0
29	A & N Islands	31	31
30	Chandigarh	0	0
31	Dadra & N Haveli and Daman & Diu	70	70
32	Delhi	0	0
33	Jammu & Kashmir	0	0
34	Ladakh	0	0
35	Lakshadweep	0	0
36	Puducherry	0	0
	Total	116852	116288